

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF DECEMBER-2017

DATE OF HEARING 05.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2501357/24	Opp. No. AMD-837017	M/s. Superfastaction Regn. Service, Surat / Priti Ankit Bansal, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	3389842/35	Opp. No. AMD-885579	Pawan Kumar Gupta, Jaipur / Naresh Kasliwal S/o. Ramesh Chadra Kasliwal, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2150982/03	Opp. No. AMD-853359	G. D. Bansal & Associates, Jaipur / Manoj Chouhan S/o. sh. Bhanwar Lal, Rajsthan	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2080196/16	Opp. No. AMD-788559	Trade Mark Registration Services, Jaipur / Rajeev Gandhi Computer Saksharta Mission, Kota	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2029474/29	Opp. No. AMD-834478	M/s. H. K. Acharya & Company, Ahmedabad / Goras Dairy Products Pvt. Ltd., Gandhinagar	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1728075/35	Opp. No. AMD-751846	Parrek Purshottam Lal Madhopur / Rajlaxmi Hydrid Seed Pvt. Ltd., Alwar	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1928532/05	Opp. No. AMD-776542	M/s. G. D. Bansal & Associates, Jaipur / Astria Biotech Pvt. Ltd., Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

8.	1710033/05	Opp. No. AMD-757388	M/s. G. D. Bansal & Associates, Jaipur / Sanjay Raisinghani s/o. shri K. J. Raisinghani, Jaipur	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
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DATE OF HEARING 06.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1968096/29	Opp. No. AMD-814845	M/s. Y. J. Trivedi & Co., Ahmedabad / Shri Rakesh Kumar Goyal, Ajmer	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2232174/32	Opp. No. AMD-815639	M/s. K. C. Patel & Co., Ahmedabad / Mr. Anilkumar Sharma, Sri Ganga Nagar	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2114611/03	Opp. No. AMD-808274	Venuram Pakharamji Chouhan, Surat	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1819418/16	Opp. No. AMD-840370	Jitendra Sadhwani Advocates, Ahmedabad / M/s. Sayona Colours Pvt. Ltd., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1819104/05	Opp. No. AMD-784403	Mr. G. D. Bansal Advocate, Jaipur / Argos Healthcare Pvt. Ltd., Jodhpur	02:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1817416/05	Opp. No. AMD-766705	Mr. G. D. Bansal Advocate, Jaipur / Alcare Chemicals India Pvt. Ltd., Jaipur	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1817415/05	Opp. No. AMD-766710	Mr. G. D. Bansal Advocate, Jaipur / Alcare Chemicals India Pvt. Ltd., Jaipur	03:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8	1817413/05	Opp. No. AMD-782651	Mr. G. D. Bansal Advocate, Jaipur / Alcare Chemicals India Pvt. Ltd., Jaipur	03:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 07.12.2017

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1457940/01	Opp. No. AMD-725479	Mr. Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	1025679/34	Opp. No. AMD-729382	Mr. G. D. Bansal Advocate, Jaipur / Krishan lal Bansal, Bhilwara	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	1025679/34	Opp. No. AMD-730999	Mr. G. D. Bansal Advocate, Jaipur / Krishan lal Bansal, Bhilwara	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	1816892/41	Opp. No. AMD-782730	Mr. G. D. Bansal, Jaipur / M/s. Newage Edutech Pvt. Ltd., Jhunjhunu	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	1817410/05	Opp. No. AMD-784510	Mr. G. D. Bansal Advocate, Jaipur / Alcare Chemicals India Pvt. Ltd., Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	1817410/05	Opp. No. AMD-782654	Mr. G. D. Bansal Advocate, Jaipur / Alcare Chemicals India Pvt. Ltd., Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	1898222/24	Opp. No. AMD-772828	M/s. G. D. Bansal & Associates, Jaipur / M/s. Govindam Clothings Pvt. Ltd., Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	1893236/05	Opp. No. AMD-773243	M/s. G. D. Bansal & Associates, Jaipur / Sanjay Bansal S/o. Sh. Nagarmal Bansal, Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
9.	1893238/05	Opp. No. AMD-774984	M/s. G. D. Bansal & Associates, Jaipur / Sanjay Bansal S/o. Sh. Nagarmal Bansal, Jaipur	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 12.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2272075/01	Opp. No. AMD-834283	M/s. Nagpal & Associates, New Delhi / Shalimar Seal & Tar Products Pvt. Ltd., Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1081435/05	Opp. No. AMD-175660	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	649327/03	Opp. No. AMD-160181	M/s. M. P. Mirchandani & Co., Mumbai / M/s. B. B. Ce. Household Product Pvt. Ltd., Rajkot V/s M/s. Anand & Anand, Mumbai / M/s. Hindustan Lever Limited, Bombay	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1089355/30	Opp. No. AMD-222813	M/s. Superfastaction Registration Service, Surat / Mr. Pravin Kumar, Bikaner V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Gajand Sunder Lal Pvt. Ltd., Bikaner	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	927172/05	Opp. No. AMD-195345	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Medical Technologies Limited, Ahmedabad V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Limited, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16/TM-M & Main Matter

6.	1086708/31	Opp. No. AMD-187538	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / Mr. Vinodkumar R. Shah H.U.F., Jalna	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 13.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1095512/07	Opp. No. AMD-229080	M/s. Ascent Plastic Pvt. Ltd., Baroda V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Ltd., Ludhiana	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2506263/31	Opp. No. AMD-882746	M/s. Technoleg-IPR, Nadiad / Mr. Sumit Devchandbhai Savaliya, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2501046/05	Opp. No. AMD-852048	4Care Lifescience Private Limited, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2506257/25	Opp. No. AMD-882831	M/s. Technoleg-IPR, Nadiad / Mr. Sumit Devchandbhai Savaliya, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2506387/06	Opp. No. AMD-881053	M/s. Cogito Legal, Ahmedabad / M/s. Rajhans Infracon (I) Private Limited, Surat	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2594580/06	Opp. No. AMD-845665	Mr. Avnish Harakhchand Gudhka, Jamnagar	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

7.	2596468/07	Opp. No. AMD-846232	M/s. M. N. Shah & Co., Ahmedabad / Mr. Arvindbhai M. Limbasiya, Rajkot	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	3013966/16	Opp. No. AMD-873840	Mr. Alpesh N. Davda, Rajkot / M/s. Win-Tel Pen & Products, Rajkot	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 14.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3012017/35	Opp. No. AMD-870195	M/s. Nadar Vennila, Pune / M/s. Seventeen Square Webwares Pvt. Ltd., Vadodara	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	3008235/25	Opp. No. AMD-866201	M/s. L. D. Patel & Co., Ahmedabad / Mr. Mahendra Kumar Shah, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	2930408/22	Opp. No. AMD-860830	M/s. G. S. Rijhwani & Co., Mumbai / Mr. Ramanlal Rughnathmalji Jain, Daman	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	2892748/09	Opp. No. AMD-865381	Mr. Pravan Thakkar, Ahmedabad / M/s. Vardhman Stamping Private Limited, Ambawadi	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	2801403/30	Opp. No. AMD-845429	M/s. Trips Management, Mumbai / Kanchan Devi W/o. kantilal Chhajer, Pali-Marwar	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	2587200/35	Opp. No. AMD-847757	M/s. Nadar Vennila, Pune / Mr. Mahendra Kumar Jain, Kota	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	2976156/25	Opp. No. AMD-867486	M/s. Sanjiv Nigam & Associates, Delhi / M/s. Fortune Lifestyle, Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

8.	2978870/04	Opp. No. AMD-860027	M/s. Kavita Auxillaries Pvt. Ltd., Silvassa	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
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DATE OF HEARING 19.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3023314/05	Opp. No. AMD-852758	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
2.	3045975/11	Opp. No. AMD-867788	M/s. Sunrise Trade Mark Co., Delhi / Mr. Prem Jotwani, Kota	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
3.	3065125/04	Opp. No. AMD-873644	M/s. Copy Hart, Surat / Mr. Paladiya Mayurkumar Chandubhai, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
4.	3094929/19	Opp. No. AMD-874886	M/s. H. K. Acharya & Co., Ahmedabad / Mr. Pankaj RameshChandra Thakkar, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
5.	3208508/05	Opp. No. AMD-876303	M/s. Parker & Parker & Co., LLP, Ahmedabad / Rashmiben Ashishbhai Amin, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
6.	3313062/01	Opp. No. AMD-882003	Mr. P. K. Arora, Agra / M/s. Shree Anu Milk Products Ltd., Jaipur	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
7.	3313063/02	Opp. No. AMD-882004	Mr. P. K. Arora, Agra / M/s. Shree Anu Milk Products Ltd., Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)
8.	2585945/30	Opp. No. AMD-874040	M/s. Anand & Anand, New Delhi / Mr. Abhinav Aggarwal, Sriganganagar	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM- O (Counter statement)

DATE OF HEARING 20.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	3313065/04	Opp. No. AMD-882005	Mr. P. K. Arora, Agra / M/s. Shree Anu Milk Products Ltd., Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	3313066/05	Opp. No. AMD-882006	Mr. P. K. Arora, Agra / M/s. Shree Anu Milk Products Ltd., Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	3313067/06	Opp. No. AMD-882007	Mr. P. K. Arora, Agra / M/s. Shree Anu Milk Products Ltd., Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	3313068/07	Opp. No. AMD-882008	Mr. P. K. Arora, Agra / M/s. Shree Anu Milk Products Ltd., Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	3394839/05	Opp. No. AMD-876608	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	3105755/35	Opp. No. AMD-874568	Mr. Rakesh Agarwal, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	3137599/32	Opp. No. AMD-867194	Advocate Anil Kumar Sharma, Jaipur / M/s. Rajendra & Ursula Joshi Food Industries Private Limited, Jaipur	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	3172961/05	Opp. No. AMD-876499	M/s. Mahtta & Co., Ludhiana / Mr. Deepak Sharma, Kota	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 21.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1092429/29	Opp. No. AMD-227472	M/s. Indus, Ahmedabad / Mr. Jantilal B. Moravadia, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1787997/30	Opp. No. AMD-780600	M/s. H. K. Acharya & Co., Ahmedabad / Shri Tarun Champaklal Shah, Surat	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of opposition)
3.	3178906/05	Opp. No. AMD-869215	M/s. Gopal Bose, Jodhpur / Suman Choudhary, Barmer	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	3199212/43	Opp. No. AMD-876880	Mr. Kaushikchandra Ambalal Barot, Ahmedabad / Mr. Jagdishbhai L. Patel, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1867956/42	Opp. No. AMD-767314	M/s. Brahmhatt & Associates, Ahmedabad / Dr. Kuntal Nitinbhai Shah, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1893458/05	Opp. No. AMD-776323	M/s. G. D. Bansal & Associates, Jaipur / Vipin Malik S/o. Sh. Omvir Singh, Sikar	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1893456/05	Opp. No. AMD-776324	M/s. G. D. Bansal & Associates, Jaipur / Vipin Malik S/o. Sh. Omvir Singh, Sikar	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	3156313/30	Opp. No. AMD-873694	Mr. Kapil Birniwala, Jhunjhunu	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
9.	3156313/30	Opp. No. AMD-874562	Mr. Kapil Birniwala, Jhunjhunu	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 26.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1849667/05	Opp. No. AMD-773102	M/s. Gautam & Co., Jaipur / Sri Dinesh Sharma, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1796671/20	Opp. No. AMD-782186	Mr. Prakash Javaria Advocate, Udaipur / Nipurn Porwal S/o. Mahendra Pratap Ji, Udaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	1794075/05	Opp. No. AMD-767437	Mr. G. D. Bansal Advocate, Jaipur / Mr. Mukesh Kumar Soni, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1851516/03	Opp. No. AMD-770206	Mr. Sureshbhai Parmanand Kataria, Jaipur	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	1861044/05	Opp. No. AMD-783899	M/s. G. D. Bansal & Associates, Jaipur / M/s. Alcare Chemicals India Pvt. Ltd., Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	3199204/30	Opp. No. AMD-875674	Mr. Kaushikchandra Ambalal Barot, Ahmedabad / Sajeed Nisar Jamadar, Surat	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	2686917/03	Opp. No. AMD-879134	Mr. Venaram Pukharamji Chouchan, Surat	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	1821805/19	Opp. No. AMD-790754	Shilpa Gupta Advocate, Mumbai / Mr. Bhavesh M. Gujarati, Surat	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 27.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2496254/09	Opp. No. AMD-861356	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Prakash Ranglal Soni (HUF), Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	1885994/29	Opp. No. AMD-806968	Smt. Durga Devi Chandani, Ajmer	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2412334/30	Opp. No. AMD-840690	M/s. D. C. Dani & Associates, Ahmedabad / Mr. Sureshpuri Goswami s/o. Gulabpuri Goswami, Marwar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2345100/04	Opp. No. AMD-844572	Mr. Gaurav Soni Advocate, Ahmedabad / Mr. Tulshibhai Dayaram Dhawani, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	3002354/25	Opp. No. AMD-861735	Mr. Nikhil Soni, Jaipur / M/s. Agroha International, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	1863830/05	Opp. No. AMD-767628	K. L. Dave & Mahen A. Thakker Advocates, Ahmedabad / M/s. Blue Wings Pharma Pvt. Ltd., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1847312/30	Opp. No. AMD-787689	M/s. Dinesh & Company, Mumbai / Mrs. Shashirekha, Kota	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	2344129/05	Opp. No. AMD-846601	M/s. S. Singh & Associates, Delhi / M/s. Karnani Pharmaceuticals Pvt. Ltd., Bhiwadi	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

DATE OF HEARING 28.12.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2302554/09	Opp. No. AMD-817540	M/s. J. H. Acharya & Company, Ahmedabad / Sanjay T. Limbasiya, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
2.	2349547/30	Opp. No. AMD-818240	Shri Navtver Lal M. Patel S/o. Shri Merghabhai, Abu Road	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2389815/30	Opp. No. AMD-841728	M/s. K. C. Patel & Co., Ahmedabad / Mr. Rameshbhai Babubhai Vekariya, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2312024/30	Opp. No. AMD-817945	M/s. Sharma & Company, Jaipur / Mr. Bharat Kumar Sethia, Sadarshahar	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2311632/43	Opp. No. AMD-818453	Mr. Kirit F. Dantani, Ahmedabad / Mr. Naveen Agrawal, Udaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2345070/07	Opp. No. AMD-807733	Mr. Jitendra Sadhwani Advocates, Ahmedabad / Mr. Dilip Ramji Borkhetaria, Rajkot	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	2328650/07	Opp. No. AMD-825371	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Mr. Devarajbhai manjibhai Vekariya, Rajkot	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
8.	2141252/43	Opp. No. AMD-805329	Tyagi Certifications Service Pvt. Ltd., Delhi / M/s. Piyush Palace Private Limited, Ahmedabad	03.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
